

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
STARRED QUESTION NO. *159
ANSWERED ON 20.12.2018

LIST OF GOVERNMENT ENTITIES

*159. SHRI MAHEISH GIRRI:

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) whether the Government has taken any steps to maintain up-to-date list of revenue entities, local Government bodies, wards, organisational structure of Central, State and Local Government, reporting hierarchy within the Government organisations, Parliamentary and Assembly constituencies; and

(b) if so, the details thereof?

ANSWER

MINISTER OF PANCHAYATI RAJ
(SHRI NARENDRA SINGH TOMAR)

(a) & (b) A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN PARTS (a) & (b) IN REPLY TO LOK SABHA STARRED QUESTION NO. 159 FOR ANSWER ON 20.12.2018 REGARDING LIST OF GOVERNMENT ENTITIES

(a) & (b) In order to maintain up-to-date list of various administrative units, Ministry of Panchayati Raj with the help of National Informatics Centre (NIC) has developed the Local Government Directory (LGD) under e-Panchayat Mission Mode Project. The LGD aims at keeping all information about the list, structure of Local Governments (Rural and Urban) and revenue entities online. LGD acts as a standard digital repository of unique location codes of all administrative units *e.g.* revenue entities (districts, sub-districts and villages), Local Government Bodies (Panchayats, Municipalities and traditional bodies), blocks, reporting hierarchy within the Governments organisations, territorial units etc. Necessary provisions for updation of these entities by the States / Union Territories have been provided in the LGD application.

The issues of interoperability and standardization of location codes have been resolved by using LGD codes in schemes / e-Governance application. Local Government Directory application (<http://lgdirectory.gov.in>) is acting as the standard location code directory across databases/applications of Ministries/Departments and States/UTs and used as the single standard window to update and manage unique codes of various administrative units, both rural and urban units. Thus, LGD is great help for standardisation of location codes, providing locational administrative hierarchy details, interoperability of data between two or more governance applications, transparency through cross verification and enhancing accountability. Some of the salient features of the LGD Application are as follows:

- Unique Code to each administrative entity
- Customizable Local Government/Panchayat Setup
- Generating/ uploading the Government Orders/Notifications by the user
- Maintenance of local government bodies and its mapping with constituting land region entities *e.g.* villages mapping with Gram Panchayat and Blocks
- Capturing and maintaining cross-mapping of various hierarchies of the administrative units *e.g.*
 - State→District→Sub-District→Village
 - State→District→Block→Gram Panchayat→Village,
 - State→District Panchayat→Intermediate Panchayat→Gram Panchayat→ Village
- Maintaining versioning of the entities (any change in the attributes are recorded)
- Managing conversion of Local Bodies
- Customizable department/ organization hierarchy
- Availability of location code search facility based on name and code of the entity
- Data sharing through web-services with other e-Governance applications
- Data can be downloaded in multiple (HTML, PDF, spread sheet, CSV and XML) formats